

## PANCHKULA METROPOLITAN DEVELOPMENT AUTHORITY, PANCHKULA

## **NOTIFICATION**

## Dated: 22 August, 2024

In exercise of the powers conferred by clause (f) of sub-section (2) of section 58 read with sub-section (1) & (2) of section 29 of the Panchkula Metropolitan Development Authority Act, 2021, the Panchkula Metropolitan Development Authority, hereby, makes the following Coordination Committee on Road and Highways Infrastructure for the purpose of integrated planning, coordination and implementation on matters relating to road and highways infrastructure:-

(1)	Chief Executive Officer, PMDA		Chairman
(2)	Municipal Commissioner, Panchkula	-	Member
(3)	Administrator HQ, HSVP, Panchkula	Ţ.	Member
(4)	Representative of Managing Director, UHBVN	-	Member
(5)	Representative of Managing Director, HSIIDC	÷	Member

Place : Panchkula

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K. Makarand Pandurang, IAS, Chief Executive Officer, PMDA, Panchkula PMDA Admin 1408 2029